

- (b) if so, the total expenditure involved;
- (c) the main features of the hotel; and
- (d) whether it will be in the public or in private sector ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) On the application of M/S. Shiv Sagar Estates Ltd., Bombay, Government have approved the terms of their collaboration with Hilton Hotels International, USA. The draft of the collaboration agreement between M/S. Shivsagar Estates and Hiltons is expected shortly for Government approval.

(b) the equity and preference share capital of the proposed company will be Rs. 200 lakhs.

(c) The proposed hotel in Bombay will be of the luxury type with 400 rooms.

(d) It will be entirely in the private sector.

Abolition of Privy Purses and Privileges of Former Rulers

587. SHRI N. R. LASKAR:
 SHRI C. K. CHAKRAPANI:
 SHRI R. BARUA:
 SHRI P. GOPALAN:
 SHRI K. ANIRUDHAN:
 SHRI UMANATH:
 SHRI YASHPAL SINGH
 SHRI A. SREEDHARAN:
 SHRI RAGHUVIR SINGH
 SHASTRI:
 SHRI S. M. BANERJEE:
 SHRI S. C. SAMANTA:
 SHRI BEDABRATA BARUA:
 SHRI K. LAKKAPPA:
 SHRI YOGENDRA SHARMA:
 DR. RANEN SEN:
 SHRI VASUDEVAN NAIR:
 SHRI RAMAVATAR SHASTRI:
 SHRI BHOGENDRA JHA:
 SHRI VISHWA NATH PANDEY:
 SHRI NATHU RAM AHIRWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have taken

any measures in regard to the abolition of privy purses and privileges of the former rulers;

- (b) if so, the details thereof;

(c) if not, the reasons for the delay and by what time a final decision is likely to be taken;

(d) whether Government have consulted the former rulers in this respect; and

- (e) if so, their reaction in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (e). As has already been stated in this House, the Government have taken a decision in principle to abolish privy purses and privileges of the Rulers of former Indian States. The measures necessary for its implementation are being worked out and it would be finalised as soon as possible. Government have also held some talks with the Rulers about the manner of implementing the decision. These talks have not concluded.

A.M.I.E. Qualified Engineering Diploma Holder

588. SHRI N. R. LASKAR :
 SHRI ONKAR LAL BERWA :
 SHRI R. BARUA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Engineering Diploma Holders employed in Government offices and public undertakings are granted some increments or promotion on their passing the A. M. I. E. Examination;

(b) if so, the details thereof and the rules under which such benefits are granted ; and

(c) if not, the reasons for not granting any benefit to such employees on the acquiring higher qualifications ?